

provided land for such facilities is available in the immediate vicinity or neighbourhood. Otherwise, they will be given alternate sites/flats.

4. While deciding upon the regularisation of unauthorised colonies in the manner indicated above, it is also to be emphasised that Government will not countenance any activity or action on the part of any individual or body to put up fresh structures whether in the existing unauthorised colonies or in any other areas within or outside the urbanisable limits of Delhi. Any attempt in this direction will be viewed seriously and defaulters will be dealt with severely.

Yours faithfully,
sd/-

(K. Biswas)
Director
T. No. 372854

[*Translation*]

Supply of poor quality of Foodgrains

2618. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether rice and wheat supplied to the Fair Price Shops in Union Territory of Delhi is of inferior quality for all areas;

(b) if not, the considerations for which different quality of rice and wheat is supplied to different areas; and

(c) whether any complaints have been received in this regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). No, Sir. The Food Corporation of

India issues wheat and rice of uniform quality conforming to the Prevention of Food Adulteration Act standards for all areas. However, as procurement is made from various producing centres in the country, slight variations within the specified standards in the quality of the foodgrains released simultaneously from different godowns, are not altogether ruled out.

(c) Delhi Administration has stated that 13 complaints have been received during the last six months regarding the quality of rice and wheat. Whenever any complaint regarding quality is received, the same is immediately investigated, and appropriate measures, including replacement, are taken.

[*English*]

Emergency Ward in Sanjay Gandhi Hospital, Mangolpuri

2619. SHRI TARIF SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that Emergency Ward has not yet been started in the Sanjay Gandhi Hospital, Mangolpuri, New Delhi and emergency cases are not being admitted and this causing a great difficulty to the people in the surrounding areas; and

(b) if so, what steps are being contemplated by Government to make emergency ward functioning in the said hospital and the time by when it is likely to be started?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) Yes, Sir.

(b) Emergency services in the Sanjay Gandhi Memorial Hospital will be commenced only after obtaining necessary approvals for provision of additional funds

and other related facilities.

**Completion of 100 Bedded Hospital,
Pooth Khurd, Delhi**

2620. SHRI TARIF SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) when the construction work of 100 bedded hospital in Pooth Khurd near Bawana, Delhi was started and by what time the hospital was to be completed;

(b) the details of the progress made in its completion and the period by which it is likely to be completed; and

(c) the reasons for delay in the completion of the said hospital?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) to (c). The construction work of 100 bedded hospital in Pooth Khurd near Bawana, Delhi has not been started as yet.

....(Interruptions)....

12.00 hrs.

[Translation]

MR. SPEAKER: I am quite generous in giving you time. Please, speak one by one. All of you, please, take your seats.

[English]

I have seen all of you. Unless you take your seats, I am not going to call you.

....(Interruptions)....

[Translation]

MR. SPEAKER: All of you, please, take

your seats.

....(Interruptions)....

MR. SPEAKER: I will call all of you one by one. All of you, please take your seats. No, no. Those who have already met me, I will call them; and then I will take care of others.

(Interruptions)

MR. SPEAKER: Please take your seats. All of you please take your seats. (Interruptions)

MR. SPEAKER: Mr. Maran, order please. Mr Chhedi Paswan, what are you doing? Please take your seat.

(Interruptions)

MR. SPEAKER: All of you, please take your seats. Everybody, take your seats. Those who have met me, I am calling them. Next, I will also call others.

(Interruptions)

SHRI JANARDHANA POOJARY (Mangalore): Is this the condition? (Interruptions)

MR. SPEAKER: Please take your seats.

SHRI JANARDHANA POOJARY: No, no. It is a bad precedent if you say that you will first call those who have met you in your Chamber. (Interruptions)

MR. SPEAKER: Mr. Poojary, I am not permitting you. Please take your seat. I am not allowing you.

(Interruptions)

SHRI JANARDHANA POOJARY: No; we are not agreeing to it.